

Annexure-3

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of Liquidation Process	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)
List of creditors as on	Date of approval / order of Hon'ble NCLT, Chennai Bench.

List of secured financial creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Indian Overseas Bank-SARM Branch, Coimbatore	FC-1	07/04/2023	6,86,09,509	6,86,09,509	FC	6,86,09,509	N/A	No	100%	NIL	NIL	NIL	NIL	NIL	NIL
	Total			6,86,09,509	6,86,09,509	FC	6,86,09,509	N/A	No	100%	NIL	NIL	NIL	NIL	NIL	NIL

